

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9298/2024 BLAPL/2971/2024	KRUSHNA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /158 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000117/2022
2	D-BLAPL/9478/2024 BLAPL/2972/2024	BULARI NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/000001/2024
3	D-BLAPL/9299/2024 BLAPL/2973/2024	SAMIR BISWAS VS STATE OF ODISHA	MANORANJAN PADHY VS	KALIMELA /78 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000061/2024
4	D-BLAPL/9405/2024 BLAPL/2974/2024	ALBIN SHAJI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	MUNIGUDA /30 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000030/2024
5	D-BLAPL/9406/2024 BLAPL/2975/2024	MUHAMMED SUHAIL T.N. VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /30 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000030/2024
6	D-BLAPL/9423/2024 BLAPL/2976/2024	RENJITH M. VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /30 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000030/2024
7	D-BLAPL/9228/2024 BLAPL/2977/2024	BIBIN C.S VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /64 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000056/2024
8	D-BLAPL/9428/2024 BLAPL/2978/2024	GOBINDA PURTY VS STATE OF ODISHA	ABHISHEK DASH VS	RARUAN /69 /2021 A.D.J.,BARIPADA(Mayurbhanj) Spl/0000018/2021
9	D-BLAPL/8842/2024 BLAPL/2979/2024	SURYAKANTA SWAIN@SURYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /716 /2023 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000021/2024
10	D-BLAPL/9483/2024 BLAPL/2980/2024	BHASKAR SAGARIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /18 /2020 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000094/2020
11	D-BLAPL/9309/2024 BLAPL/2981/2024	BALARAM BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /178 /2023 A.D.J. SALIPUR(Cuttack) ST/0000112/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/9310/2024 BLAPL/2982/2024	SIPUN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PARJANG /23 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/000032/2024
13	D-BLAPL/9146/2024 BLAPL/2983/2024	PRASANT KUMAR @ PRASANT KU. BARIK VS STATE OF ODISHA	BASUDEV PUJARI VS	TOMANDO /52 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/000067/2024
14	D-BLAPL/9416/2024 BLAPL/2984/2024	MANUA BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /208 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/000004/2024
15	D-BLAPL/9326/2024 BLAPL/2985/2024	SANTOSH KUMAR PANDA @ SANTU PANDA @ SANTOSH PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /491 /2019 A.D.J.,BHUBANESWAR(Khordha ) TR/0000454/2019
16	D-BLAPL/9036/2024 BLAPL/2986/2024	BAPI@RAGHUNATH PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAPTIPADA /68 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000202/2023
17	D-BLAPL/8796/2024 BLAPL/2987/2024	RANJIT ROUT @ PAPU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /76 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/000055/2024
18	D-BLAPL/9185/2024 BLAPL/2988/2024	BINDU MAHANAND VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	CUTTACK VIGILANCE /3 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/000003/2024
19	D-BLAPL/9347/2024 BLAPL/2989/2024	GANGADHAR MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	ABHAYACHANDPUR /72 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000189/2024
20	D-BLAPL/9180/2024 BLAPL/2990/2024	MANARANJAN PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /43 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000078/2024
21	D-BLAPL/7463/2024 BLAPL/2991/2024	KESHABA MAHANANDA VS STATE OF ODISHA	SARBESWAR SAHOO VS	SAINTALA /177 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000058/2023
22	D-BLAPL/9501/2024 BLAPL/2992/2024	MONU @ MANU DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /443 /2023 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000420/2023
23	D-BLAPL/5476/2024	DINABANDHU MAJHI	HRUDANANDA MOHAPATRA	/ /0

## ORISSA HIGH COURT

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	BLAPL/2993/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,ANGUL(Anugul ) Spl/0000056/2012
24	D-BLAPL/9539/2024 BLAPL/2994/2024	AMIT SAHOO @ DASA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
25	D-BLAPL/5748/2024 BLAPL/2995/2024	JADUMANI SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000081/2013
26	D-BLAPL/8960/2024 BLAPL/2996/2024	TAPU @ JAYANTA MAHARANA VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	KHAIRA /33 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000192/2024
27	D-BLAPL/9606/2024 BLAPL/2997/2024	BHUBAN DEEP VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	KUNDHEIGOLA /163 /2020 A.D.J.,DEOGARH(Debagarh ) ST/0000010/2021
28	D-BLAPL/8746/2024 BLAPL/2998/2024	RANJIT PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	GHATAGAON /91 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000069/2022
29	D-BLAPL/9571/2024 BLAPL/2999/2024	MANOJ MAHALIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /208 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/0000004/2024
30	D-BLAPL/9222/2024 BLAPL/3000/2024	SUBASH NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /447 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000830/2023
31	D-BLAPL/9594/2024 BLAPL/3001/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SAROJ MOHARANA VS	PHIRINGIA /65 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000039/2020
32	D-BLAPL/7688/2024 BLAPL/3002/2024	BABU@JOGESH MAHANKUD@KANHEI MAHANKUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /33 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CT/0000176/2023
33	D-BLAPL/9132/2024 BLAPL/3003/2024	SACHIDANANDA MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI TOWN /91 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000065/2017
34	D-BLAPL/9277/2024 BLAPL/3004/2024	RADHA MOHAN MAHANANDIA VS	SATYABRATA PANDA VS	MANAMUNDA /21 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/9637/2024 BLAPL/3005/2024	STATE OF ODISHA SITARAM SADANGI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	Spl/0000007/2024 KANTAMAL /67 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000105/2023
36	D-BLAPL/9638/2024 BLAPL/3006/2024	JOWAN TAO@JAWAN TAO VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ /0 DISTRICT AND SESSIONS JUDGE,DEOGHAR Spl/0000008/2024
37	D-BLAPL/9179/2024 BLAPL/3007/2024	SARMILA KUMARI BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000069/2024
38	D-BLAPL/9534/2024 BLAPL/3008/2024	JAYANTI BARAL @ SWAIN @ LIPI VS STATE OF ODISHA	BIJAY JENA VS	PARADEEP LOCK /51 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000132/2024
39	D-BLAPL/9649/2024 BLAPL/3009/2024	PRABHAT@PRAVAT KUMAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) SPL. 2(a)C.C./0000002/2024
40	D-BLAPL/9320/2024 BLAPL/3010/2024	MANOJ SAMASI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /135 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000233/2023
41	D-BLAPL/9073/2024 BLAPL/3011/2024	SANJEEB BHATI VS STATE OF ODISHA	BHARATI DASH VS	KESINGA /87 /2024 J.M.F.C., KESINGA(Kalahandi) CT/0000085/2024
42	D-BLAPL/7652/2024 BLAPL/3012/2024	SANJAY PRADHAN VS STATE OF ODISHA	NARAYAN PRASAD PATI VS	KOREI /40 /2023 ADDL DIST AND SESSIONS JUDGE,JAJPUR ST/0000031/2023
43	D-BLAPL/9394/2024 BLAPL/3013/2024	PARAMESWAR MUNDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	KISINDA /56 /2022 ADDL.SESSIONS JUDGE CUM SPL JUDGE ST/0000074/2022
44	D-BLAPL/8870/2024 BLAPL/3014/2024	BALBIR SINGH@BUCHINI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BRAJARAJNAGAR /22 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000057/2024
45	D-BLAPL/8876/2024 BLAPL/3015/2024	ARUN KUMAR NAYAK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PATKURA /165 /2021 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000102/2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

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46	D-BLAPL/9588/2024 BLAPL/3016/2024	BARA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /60 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000068/2024
47	D-BLAPL/9569/2024 BLAPL/3017/2024	BABLU@MUSTAPA@MUSTAN ALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /26 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000127/2024
48	D-BLAPL/9592/2024 BLAPL/3018/2024	SUKRA SINGH VS STATE OF ODISHA	PRABHAV BEHERA VS	BARIPADA TOWN /65 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000126/2024
49	D-BLAPL/9535/2024 BLAPL/3019/2024	RAMESWAR KISAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	GURUNDIA /14 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000274/2024
50	D-BLAPL/9584/2024 BLAPL/3020/2024	DAYANIDHI PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000007/2023
51	D-BLAPL/9593/2024 BLAPL/3021/2024	DAKHYARAJ PUJARI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000014/2024
52	D-BLAPL/9607/2024 BLAPL/3022/2024	GANTHIRATAN MALI@GANTHIRATNA VS STATE OF ODISHA	S.S.RAY (2) VS	MOHANA /43 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000034/2024
53	D-BLAPL/8860/2024 BLAPL/3023/2024	ANANDA SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KIAKATA /104 /2023 S.D.J.M.,ATHMALLIK(Anugul ) GR/0001398/2023
54	D-BLAPL/9270/2024 BLAPL/3024/2024	SRIKANTA GOUDA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /32 /2024 J.M.F.C,MOHANA(Gajapati ) GR/0000034/2024
55	D-BLAPL/9244/2024 BLAPL/3025/2024	BIKASH BADI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /93 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000100/2024
56	D-BLAPL/8879/2024 BLAPL/3026/2024	AZIZUR REHMAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASELI SAHI PS /270 /2022 1ST A.D.J.,PURI(Puri) TR/0000034/2023
57	D-BLAPL/9076/2024	SANJAY KUMAR PATI	DHRUBA CHARAN ROUT	CUTTACK SADAR /600 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3027/2024	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001233/2023
58	D-BLAPL/9096/2024 BLAPL/3028/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /402 /2022 ADJ,KODALA(Ganjam) ST/0000046/2023
59	D-BLAPL/8636/2024 BLAPL/3029/2024	BANABASI KHILLA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /157 /2019 C.J.M.,MALKANGIRI(Malkangiri ) CT/0000019/2024
60	D-BLAPL/8914/2024 BLAPL/3030/2024	SUDHIR DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 J.M.F.C.,HARBHANGA(Baudh ) 2(B)CC/0000003/2024
61	D-BLAPL/8784/2024 BLAPL/3031/2024	BISWAJIT BERA VS REPUBLIC OF INDIA	JAYDEEP PAL VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000007/2023
62	D-BLAPL/9639/2024 BLAPL/3032/2024	GHANASHYAM MAJHI VS STATE OF ODISHA	T.N. MURTY VS	DAMANJODI /116 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000089/2021
63	D-BLAPL/9661/2024 BLAPL/3033/2024	PANCHANANA BEHERA @ DAS VS STATE OF ODISHA	SUMITRA PATRA VS	RAMBHA (KHALLIKOTE) /739 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000009/2024
64	D-BLAPL/9116/2024 BLAPL/3034/2024	SATRUGHANA PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	NAYAPALLI P.S. /76 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000172/2024
65	D-CMAPL/4286/2024 CMAPL/78/2024	ORIENTAL INSURANCE CO. LTD. VS DHANESWAR SAY	ADV. VS	// () //
66	D-CMAPL/11877/2024 CMAPL/79/2024	DEBASIS DAS VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// () //
67	D-CMAPL/13214/2024 CMAPL/80/2024	RUKMINI ROUT VS PREMALATA ROUT	PRASANTA KUMAR SATAPATHY VS	// () //
68	D-CMP/13826/2024 CMP/303/2024	BANCHHANIDHI BEHERA VS	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/14001/2024 CMP/304/2024	PARI BEHERA LAXMI PATRA VS SANJULATA PATRA	SUSANTA KUMAR NAYAK VS	CS/0000157/2022 // CIVIL JUDGE (SD),TALCHER(Anugul ) CS/0000175/2022
70	D-CMP/13724/2024 CMP/305/2024	MOHANTY VENKATA RAO VS SAILADA RUPA	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000025/2022
71	D-CONTC/9057/2024 CONTC/2234/2024	PATITAPABAN NAYAK VS ASWATHY S, I.A.S.	ADV. VS	// () //
72	D-CONTC/11625/2024 CONTC/2235/2024	PRIYADARSHI ASHOK MOHAN JENA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// () //
73	D-CONTC/11628/2024 CONTC/2236/2024	PRASANTA KUMAR MISHRA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// () //
74	D-CONTC/11887/2024 CONTC/2237/2024	ANANTA KUMAR MALLICK VS SANJAY KUMAR SINGH, I.A.S	adv VS	// () //
75	D-CONTC/11890/2024 CONTC/2238/2024	PRAHALAD DEHURI VS SANJAY KUMAR SINGH, I.A.S	ADV VS	// () //
76	D-CONTC/12320/2024 CONTC/2239/2024	LOKANATH SAHOO VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// () //
77	D-CONTC/12323/2024 CONTC/2240/2024	MOTILAL BAGARTY VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// () //
78	D-CONTC/13227/2024 CONTC/2241/2024	SUJATA SUTAR VS SANGRAMJIT NAYAK, IAS	AFRAAZ SUHAIL VS	// () //
79	D-CONTC/12923/2024 CONTC/2242/2024	BIJAYA KUMAR SAHOO VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

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80	D-CONTC/13796/2024 CONTC/2243/2024	YAJNASIDDHA SUBUDHI VS ASHOK KUMAR MISHRA, REGISTRAR OF BIRTH DEATH, HEALTH OFFICER, PURI MUNICIPALITY	KAIBALYA PANDA VS	// 0
81	D-CONTC/9308/2024 CONTC/2244/2024	DHARANIDHAR JENA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
82	D-CONTC/9953/2024 CONTC/2245/2024	BISWA RANJAN BISOYI VS ASWATHY S, I.A.S.	ADV. VS	// 0
83	D-CONTC/9955/2024 CONTC/2246/2024	RABINDRANATH SAMAL VS ASWATHY S, I.A.S.	ADV. VS	// 0
84	D-CONTC/9957/2024 CONTC/2247/2024	KAILASHPATI DAS VS ASWATHY S, I.A.S	ADV VS	// 0
85	D-CONTC/10227/2024 CONTC/2248/2024	RAMAKANTA MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// 0
86	D-CONTC/9960/2024 CONTC/2249/2024	BABULAL SWAIN VS ASWATHY S, I.A.S.	ADV. VS	// 0
87	D-CONTC/9962/2024 CONTC/2250/2024	BADAKULU SARA PATRA VS ASWATHY S, I.A.S	ADV VS	// 0
88	D-CONTC/9964/2024 CONTC/2251/2024	RANJAN KUMAR JENA VS ASWATHY S, I.A.S	ADV VS	// 0
89	D-CONTC/9968/2024 CONTC/2252/2024	CHANDRA SEKHAR RATH VS ASWATHY S, I.A.S	ADV VS	// 0
90	D-CONTC/10220/2024 CONTC/2253/2024	SANTOSH KUMAR PRADHAN VS ARVIND AGARWAL, IAS	adv. VS	// 0
91	D-CONTC/10222/2024	SANTANU KUMAR PRADHAN	ADV	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2254/2024	VS ARVIND AGARWAL, I.A.S.	VS	0 //
92	D-CONTC/10221/2024 CONTC/2255/2024	PRATAP KUMAR SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
93	D-CONTC/10228/2024 CONTC/2256/2024	BHRAMARBAR PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
94	D-CONTC/9970/2024 CONTC/2257/2024	BULU DALAI VS ASWATHY S, I.A.S	ADV VS	// 0 //
95	D-CONTC/9973/2024 CONTC/2258/2024	UMA CHARAN PRADHAN VS ASWATHY S, I.A.S	ADV VS	// 0 //
96	D-CONTC/12055/2024 CONTC/2259/2024	AMINA BIBI VS AMITABH THAKUR, I.P.S.	ADV. VS	// 0 //
97	D-CONTC/11112/2024 CONTC/2260/2024	KALANDI JENA VS ARABINDA KUMAR PADHEE, I.A.S.	NIHAL RATH VS	// 0 //
98	D-CONTC/9228/2024 CONTC/2261/2024	BHAGABAN PANDA VS ARVIND AGARWAL S., I.A.S.	ADV. VS	// 0 //
99	D-CONTC/9566/2024 CONTC/2262/2024	SAROJA KANTA PRADHAN VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/9896/2024 CONTC/2263/2024	DEBENDRA KUMAR SAHOO VS ASWATHY S., I.A.S.	DAYANANDA MOHAPATRA VS	// 0 //
101	D-CONTC/13929/2024 CONTC/2264/2024	RAM BAHADUR LAMA VS ANUJ KUMAR DAS PATTANAİK, DIRECTOR OF CULTURE, BBSR	ADV. VS	// 0 //
102	D-CONTC/13686/2024 CONTC/2265/2024	AJAY KUMAR BEHERA VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		ASWATHY S., I.A.S.		//
103	D-CONTC/12925/2024 CONTC/2266/2024	BIJAYA SETHY @ BIJAYA KUMAR SETHY VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
104	D-CONTC/12927/2024 CONTC/2267/2024	PRADEEP KUMAR NAYAK VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
105	D-CONTC/12929/2024 CONTC/2268/2024	NIAJ KHAN VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
106	D-CONTC/12931/2024 CONTC/2269/2024	MANMATH NATH DAS VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
107	D-CONTC/12934/2024 CONTC/2270/2024	PRAKASH KUMAR MOHAPATRA VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
108	D-CONTC/12935/2024 CONTC/2271/2024	MAHESWAR SAHOO VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
109	D-CONTC/12938/2024 CONTC/2272/2024	KSHETRA MOHAN SETHI VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
110	D-CONTC/12941/2024 CONTC/2273/2024	CHAITANYA MALLIK VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
111	D-CONTC/12943/2024 CONTC/2274/2024	GANGADHAR DAS VS	ADV VS	// ()
		SUSHIL KUMAR LOHANI, I.A.S.		//
112	D-CONTC/13223/2024 CONTC/2275/2024	JAGANNATH RATH VS	ADV. VS	// ()
		PRINCIPAL SECY., P.R. AND D.W. DEPT.		//
113	D-CONTC/13353/2024 CONTC/2276/2024	GURU CHARAN SAHOO VS	ADV. VS	// ()
		VEER VIKRAM YADAV, I.A.S.		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/13896/2024 CONTC/2277/2024	RABINDRANATH MOHANTY VS ANUJ KUMAR DASPATTANAİK, DIRECTOR, ODISHA STATE MUSEUMS,BBSR	ADV VS	// 0 //
115	D-CONTC/13901/2024 CONTC/2278/2024	HARIPADA DALAI VS G.MATHI VATHANAN, IAS	ADV VS	// 0 //
116	D-CONTC/13898/2024 CONTC/2279/2024	IVATURI PERA RAJU VS VEER VIKRAM YADAV, IAS	ADV VS	// 0 //
117	D-CONTC/11171/2024 CONTC/2280/2024	SOUDAMINI MISHRA VS RANJEET DAS, ASSISTANT SETTLEMENT OFFICER, JOBRA, CUTTACK	JYOTSNAMAYEE SAHOO VS	// 0 //
118	D-CONTC/13141/2024 CONTC/2281/2024	RABINARAYAN PATTANAİK VS BINITA SENAPATI, O.E.S.(1)	ADV. VS	// 0 //
119	D-CONTC/12414/2024 CONTC/2282/2024	ALEKHA CHANDRA BEJA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
120	D-CONTC/13722/2024 CONTC/2283/2024	ADAITYA PRASAD PATRA VS USHA PADHEE, I.A.S.	ADV VS	// 0 //
121	D-CONTC/12415/2024 CONTC/2284/2024	BIRENDRA KUMAR NANDA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/14473/2024 CONTC/2285/2024	RANJAN KUMAR SAHOO VS SATYAJIT MOHAPATRA, O.A.S.	ADV. VS	// 0 //
123	D-CONTC/13147/2024 CONTC/2286/2024	PRADIPTA KUMAR SAHOO VS JYOTI PRAKASH MISHRA, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/13022/2024 CONTC/2287/2024	GANGADHAR ROU TRAY VS HEMANTA SHARMA, SECY., TO GOVT. INDUSTRY DEPT.	ADV VS	// 0 //
125	D-CONTC/11120/2024	ANJANA SETHY	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2288/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
126	D-CONTC/11117/2024	PARBATI SETHY	ADV.	//
	CONTC/2289/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
127	D-CONTC/11127/2024	KRUSHNA TAKRI	ADV.	//
	CONTC/2290/2024	VS	VS	0
		SHUBHA SARMA, I.A.S.		//
128	D-CONTC/14343/2024	RATNAMANI DEVI	ADV.	//
	CONTC/2291/2024	VS	VS	0
		SANJAY KUMAR SINGH, PRINCIPAL SECY., INFORMATION AND PUBLIC RELATION DEPT.		//
129	D-CONTC/11132/2024	DIPTILATA MOHANTY	ADV.	//
	CONTC/2292/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
130	D-CONTC/14555/2024	HARISH CHANDRA PRADHAN	ADV	//
	CONTC/2293/2024	VS	VS	0
		SUSHANTA KUMAR NANDA, I.F.S		//
131	D-CONTC/14665/2024	BIPRA RANJAN BEURA	ULLASH CHANDRA MOHANTY	//
	CONTC/2294/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
132	D-CONTC/13777/2024	RAMESH CHANDRA BISWAL	ADV	//
	CONTC/2295/2024	VS	VS	0
		PRANATI PATRO, DY., SECY., ODISHA MODEL TRIBAL EDUCATION SOCIETY KHORDHA, BBSR		//
133	D-CONTC/11083/2024	RAJESH KUMAR PANDA	ADV.	//
	CONTC/2296/2024	VS	VS	0
		ROHIT KUMAR LENKA, I.F.S.		//
134	D-CONTC/14101/2024	RABINARAYAN PATI	ADV	//
	CONTC/2297/2024	VS	VS	0
		ASWATHY S, I.A.S		//
135	D-CONTC/11095/2024	MAHENDRA KUMAR BAG	ADV.	//
	CONTC/2298/2024	VS	VS	0
		SABITA SAHOO, CHILD DEVLOPMENT PROJECT OFFICER, GAISILET		//
136	D-CONTC/11206/2024	RUKMAN PATEL	ADV.	//
	CONTC/2299/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/11209/2024 CONTC/2300/2024	VISHAL KUMAR DEV, I.A.S. BENUDHAR PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ( //
138	D-CRLA/9139/2024 CRLA/291/2024	BHAGIRATHI BHUYAN VS STATE OF ODISHA(VIG.)	REENA NAYAK VS	BALASORE VIGILANCE /50 /2011 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000004/2011
139	D-CRLA/8987/2024 CRLA/292/2024	SAMIR KUMAR PANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SHERAGADA /50 /2010 A.D.J.,ASKA(Ganjam) ST/000043/2013
140	D-CRLA/8051/2024 CRLA/293/2024	TUBULU @ ASIT DASH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KUAKHIA /298 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000161/2019
141	D-CRLA/8126/2024 CRLA/294/2024	ASHIS @ ASHISH BHARASAGAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DHAMA /110 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/000005/2022
142	D-CRLA/8975/2024 CRLA/295/2024	PINTU DAKUA VS STATE OF ODISHA	ANITA SAHOO VS	ITAMATI /77 /2017 A.D.J.,NAYAGARH(Nayagarh ) TR/000074/2017
143	D-CRLMA/8585/2024 CRLMA/62/2024	BANAMALI NAYAK VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	ROURKELA VIGILANCE /8 /2022 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) GR/000008/2022
144	D-CRLMC/9426/2024 CRLMC/1029/2024	NADEEM AKHTAR VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	MANCHESWAR P.S. /70 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000250/2024
145	D-CRLMC/9328/2024 CRLMC/1030/2024	DHRUBA CHARAN SAHU@DOLAGOBINDA SAHU VS SURABHI@DEBAKI@PINKI SAHU	AMIT PRASAD BOSE VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDGE CRREV/000002/2023
146	D-CRLMC/8939/2024 CRLMC/1031/2024	SK. SAMIMULLA @ SAMULLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /160 /2019 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000436/2019
147	D-CRLMC/9450/2024 CRLMC/1032/2024	SWETA PATNAYAK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CMC/000091/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/7004/2024 CRLMC/1033/2024	GOURANGA SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	DHUSURI /369 /2023 S.D.J.M.,BHADRAK(Bhadrak ) CRMC/000067/2023
149	D-CRLMC/9271/2024 CRLMC/1034/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALGODOWN /87 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/000073/2023
150	D-CRLMC/9509/2024 CRLMC/1035/2024	SARADA PRASAD SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /125 /2018 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000489/2018
151	D-CRLMC/8602/2024 CRLMC/1036/2024	SAURIN BHATT VS STATE OF ODISHA	UMAKANT NAYAK VS	MAHILA P.S. BUXIBAZAR /78 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000369/2023
152	D-CRLMC/9493/2024 CRLMC/1037/2024	SHAKEEB AKHTAR VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	CHAMPUA /70 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000165/2023
153	D-CRLMC/9505/2024 CRLMC/1038/2024	MANGULI CHARAN ROUT VS STATE OF ODISHA(VIG.)	DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /19 /2013 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000019/2013
154	D-CRLMC/8424/2024 CRLMC/1039/2024	SANJEEB GUCHHET@SANJIB VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAMPUR (SONEPUR) /39 /2011 J.M.F.C.,RAMPUR(Sonepur ) GR/0000154/2011
155	D-CRLMC/8875/2024 CRLMC/1040/2024	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000140/2020
156	D-CRLMC/8750/2024 CRLMC/1041/2024	RAJASHREE MANTRY@PRADHAN VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	MAHILA (BERHAMPUR) /2 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000007/2024
157	D-CRLMC/8873/2024 CRLMC/1042/2024	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000139/2020
158	D-CRLMC/9351/2024 CRLMC/1043/2024	DEBABRATA MOHANTY VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	CHANDAKA P.S. /63 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000377/2024
159	D-CRLMC/8651/2024	PRASANTA KUMAR BISWAL	SUKANTA KUMAR NAYAK	RAJKANIKA /281 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1044/2024	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara ) GR/0000496/2020
160	D-CRLMC/8498/2024 CRLMC/1045/2024	SABI PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /466 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
161	D-CRLMC/9091/2024 CRLMC/1046/2024	BUDHADEV ROUT VS STATE OF ODISHA	USHARANI PATI VS	ICC/0000004/2023 NILGIRI /4 /2015 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000005/2015
162	D-CRLMC/9279/2024 CRLMC/1047/2024	KALIA @ JITEN KUMAR DHAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NIHALPRASAD /42 /2024 ( ) //
163	D-CRLMC/6748/2024 CRLMC/1048/2024	JUDHISTIRA SUNDARAY VS STATE OF ODISHA	SAMVIT MOHANTY VS	JATNI P.S. /151 /2008 JMFC, JATNI(Khordha ) GR/0003525/2008
164	D-CRLMC/8127/2024 CRLMC/1049/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /131 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000499/2023
165	D-CRLMP/8992/2024 CRLMP/502/2024	SNEHA BEHERA VS STATE OF ODISHA	S.J.BISWAL VS	PADAMPUR /89 /2024 ( ) //
166	D-CRLMP/8154/2024 CRLMP/503/2024	GOUTTAM PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	NIKIRAI /61 /2024 ( ) //
167	D-CRLMP/9034/2024 CRLMP/504/2024	SAROJ KUMAR SATAPATHY VS STATE OF ODISHA	SANAT KUMAR DAS VS	RAGHUNATHPUR /18 /2024 ( ) //
168	D-CRLREV/7878/2024 CRLREV/132/2024	BRANCHI NARAYAN SAHU VS ARCHANA PANIGRAHI	JITENDRA SAMANTARAY VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000038/2023
169	D-FAO/13631/2024 FAO/127/2024	RUMA DAS VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000088/2023
170	D-FAO/8263/2024 FAO/128/2024	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE CO. LTD., VS	RIMJHIM BALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :03/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/12855/2024 MACA/201/2024	ASHUTOSH DAS TATA AIG GENERAL INSURANCE CO. L.T.D. VS MAHEK SARAF	ADAM ALI KHAN VS	EC/0000128/2017 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000026/2022
172	D-MACA/12612/2024 MACA/202/2024	JAMBHU GAUDA VS SHANKARSAN SAHOO	PRADEEP KUMAR MISHRA VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000034/2020
173	D-MACA/12611/2024 MACA/203/2024	BADAL KUMAR NAYAK VS LAMBODHAR SAHU	PRADEEP KUMAR MISHRA VS	// () //
174	D-MACA/673/2024 MACA/204/2024	THE MANAGER CLAIMS (T.P.CELL), ORIENTAL INSURANCE CO. LTD. VS CHINKU TADA	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000184/2018
175	D-MACA/13639/2024 MACA/205/2024	MADAN MAHAPATRA VS SURYA NARAYAN PATRA	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000094/2020
176	D-MACA/13638/2024 MACA/206/2024	MANGULI NAIK VS BANA BINDHANI	BISHNU BRATA SINGH VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000011/2020
177	D-MACA/10999/2024 MACA/207/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH VS CHAKRADHAR SAHU	SOMNATH ROY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000047/2022
178	D-MATA/13484/2024 MATA/104/2024	AMIT KUMAR BEHERA VS DEEPA BEHERA	LINGARAJ SARANGI VS	// JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) CP/0000035/2021
179	D-MATA/12552/2024 MATA/105/2024	GYANASIS JENA VS REKHA SWAIN	NIROD KUMAR SAHU VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000078/2007
180	D-RPFAM/3283/2024 RPFAM/72/2024	GAJENDRA KUMAR DASH VS MONALISA DAS	BIJAY KUMAR MISHRA VS	// JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) Crp/0000004/2021
181	D-RPFAM/12821/2024 RPFAM/73/2024	MANAS RANJAN NAIK VS RANJITA NAIK	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) Crp/0000050/2023



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RPFAM/9742/2024 RPFAM/74/2024	TAPAN KUMAR SWAIN VS DEBASMITA JENA	ROHIT RANJAN RAY VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000187/2020
183	D-RSA/12859/2024 RSA/70/2024	PAYA HANSDAH VS GOPINATH MAJHI	SWARUP KUMAR PATNAIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj)
184	D-TRPCRL/9029/2024 TRPCRL/28/2024	ANANTA NARAYAN PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RFA/0000003/2015 SIMULIA /330 /2023
185	D-TRPCRL/9239/2024 TRPCRL/29/2024	PRANABANDHU KAR VS LOPAMUDRA GIRI	MANASI MOHAPATRA VS	A.D.J.,BALASORE(Baleshwar) ST/0000046/2024 //0
186	D-WA/12402/2024 WA/479/2024	STATE OF ODISHA VS PREMANANDA NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// () //
187	D-WA/12431/2024 WA/480/2024	STATE OF ODISHA VS PARAMANANDA BEHERA	BIPLAB MOHANTY,A.G.A VS	// () //
188	D-WA/12683/2024 WA/481/2024	STATE OF ODISHA VS PRABHAKAR BEHERA	BIPLAB MOHANTY, A.G.A. VS	// () //
189	D-WA/12893/2024 WA/482/2024	STATE OF ODISHA VS MAMATA PANIGRAHY	BIPLAB MOHANTY, A.G.A. VS	// () //
190	D-WA/12728/2024 WA/483/2024	STATE OF ODISHA VS BIDYADHAR BEHERA	DEBASIS MOHAPATRA, A.S.C. VS	// () //
191	D-WA/12445/2024 WA/484/2024	STATE OF ODISHA VS PURNA CHANDRA PRADHAN	BIPLAB MOHANTY,A.G.A VS	// () //
192	D-WA/11873/2024 WA/485/2024	STATE OF ODISHA VS GAJENDRA NATH BAL	BIPLAB MOHANTY, A.G.A. VS	// () //
193	D-WA/12861/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/486/2024	VS	VS	0
		AKSHYAYA KUMAR SAHOO		//
194	D-WA/12349/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
	WA/487/2024	VS	VS	0
		TANMAYA KUMAR SAHOO		//
195	D-WA/12363/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
	WA/488/2024	VS	VS	0
		SUSRI SANGITA SAHOO		//
196	D-WA/14014/2024	VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	MANOJ KUMAR KHUNTIA	//
	WA/489/2024	VS	VS	0
		DR.BIJAYA KUMAR MISHRA		//
197	D-WA/14022/2024	VICE CHANCELLOR, O.U.A.T., BBSR	MANOJ KUMAR KHUNTIA	//
	WA/490/2024	VS	VS	0
		DR. ABHAYA KUMAR KAR		//
198	D-WA/13737/2024	GOPABANDHU DAS	DEBENDRA KUMAR SAHOO (1)	//
	WA/491/2024	VS	VS	0
		RATIKANTA DEY		//
199	D-WA/14221/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	//
	WA/492/2024	VS	VS	0
		ACHYUT KUMAR BHOI		//
200	D-WA/12230/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
	WA/493/2024	VS	VS	0
		MAHENDRA NATH SARANGI		//
201	D-WP(C)/14498/2024	M/S ROSMERTA TECHNOLOGIES LTD., NEW DELHI	SOUMYA MISHRA	//
	WP(C)/7776/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/14277/2024	YOGENDRA JAISWAL	BIRAJA PRASANNA DAS	//
	WP(C)/7777/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/14257/2024	MANOJ KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/7778/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/14255/2024	PRATIMA DAS	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/7779/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/13262/2024 WP(C)/7780/2024	STATE OF ODISHA PANCHANAN NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0
206	D-WP(C)/11819/2024 WP(C)/7781/2024	STATE OF ODISHA RAMA CHANDRA SETHI VS	HALADHAR SETHY VS	// // 0
207	D-WP(C)/12586/2024 WP(C)/7782/2024	STATE OF ODISHA RANJAN KUMAR BHUYAN VS	ARJUNA CHARANA BEHERA VS	// // 0
208	D-WP(C)/12092/2024 WP(C)/7783/2024	STATE OF ODISHA SUSHAMA DAS VS	SOUGAT DASH VS	// // 0
209	D-WP(C)/14052/2024 WP(C)/7784/2024	THE SUPDT. ENGINEER, TPCODL, CUTTACK KALYANI BARAL VS	SUVALAXMI DEVI VS	// // 0
210	D-WP(C)/13701/2024 WP(C)/7785/2024	SAMEER KUMAR NAYAK PRAFULLA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
211	D-WP(C)/13326/2024 WP(C)/7786/2024	STATE OF ODISHA MANOJ SUNA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
212	D-WP(C)/13261/2024 WP(C)/7787/2024	STATE OF ODISHA MINATI MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0
213	D-WP(C)/13944/2024 WP(C)/7788/2024	STATE OF ODISHA M/S. CHARIDHAM COMPANY VS	UMESH CHANDRA BEHURA VS	// // 0
214	D-WP(C)/14636/2024 WP(C)/7789/2024	ADDL. COMMISSIONER OF CT AND GST(APPEAL) DHIRENDRA KUMAR BARIK VS	SUJATA JENA VS	// // 0
215	D-WP(C)/13994/2024 WP(C)/7790/2024	PRESIDENT, MARKFED ODISHA DIBYA LOCHAN PATEL VS	GOURI KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/13402/2024 WP(C)/7791/2024	RABINDRANATH SAHOO VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	SISIR CHANDRA DASH VS	// 0 //
217	D-WP(C)/14259/2024 WP(C)/7792/2024	ABADHUTA JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
218	D-WP(C)/12782/2024 WP(C)/7793/2024	SIB NATH PAUL VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
219	D-WP(C)/13323/2024 WP(C)/7794/2024	BIDYABATI PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
220	D-WP(C)/12347/2024 WP(C)/7795/2024	RABIN CHANDRA SAHU VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
221	D-WP(C)/13959/2024 WP(C)/7796/2024	M/S.CHARIDHAM COMPANY VS ADDL. COMMISSIONER OF CT AND GST(APPEAL)	UMESH CHANDRA BEHURA VS	// 0 //
222	D-WP(C)/13400/2024 WP(C)/7797/2024	ANANTA KUMAR BARIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
223	D-WP(C)/14097/2024 WP(C)/7798/2024	KAUSTUBH PATTNAIK VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/10148/2024 WP(C)/7799/2024	BHAGIRATHI JIT VS PRINCIPAL SECY. S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
225	D-WP(C)/13936/2024 WP(C)/7800/2024	SWATI DASH VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
226	D-WP(C)/13131/2024 WP(C)/7801/2024	PREMANGINI SINGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/14284/2024	PRADEEP KUMAR BARIK	BIRAJA PRASANNA DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7802/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13807/2024 WP(C)/7803/2024	BIDULATA DAS @ MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
229	D-WP(C)/14094/2024 WP(C)/7804/2024	SAIRAM APAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/13940/2024 WP(C)/7805/2024	JYOTI PRAKASH DASH VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
231	D-WP(C)/13946/2024 WP(C)/7806/2024	RAJA SAHEB VS RESERVE BANK OF INDIA, BBSR	JYOTI PATNAIK VS	// 0 //
232	D-WP(C)/13334/2024 WP(C)/7807/2024	RAMA CHANDRA MAHAPATRA VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
233	D-WP(C)/14375/2024 WP(C)/7808/2024	M/S.CORONATION INFRASTRUCTURE PVT. LTD., KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
234	D-WP(C)/13104/2024 WP(C)/7809/2024	SUPRIYA KUMARI PANIGRAHI VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
235	D-WP(C)/11750/2024 WP(C)/7810/2024	DEBASMITA BARIK VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
236	D-WP(C)/14399/2024 WP(C)/7811/2024	DILLIP KUMAR SHRIBASTAB VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
237	D-WP(C)/13199/2024 WP(C)/7812/2024	ANNASUYA SHASENI VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
238	D-WP(C)/13345/2024 WP(C)/7813/2024	JAYANTA KUMAR BISWAL VS	BALARAM BEHERA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/11420/2024 WP(C)/7814/2024	STATE OF ODISHA NARESH SUBUDHI VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// // 0 //
240	D-WP(C)/13656/2024 WP(C)/7815/2024	M/S SUSANTA KUMAR NAYAK, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	JANMEJAYA DASH VS	// 0 //
241	D-WP(C)/13713/2024 WP(C)/7816/2024	TRILOCHAN BAG VS INSURANCE OMBDSMAN, BBSR.	SAIBRATA RATH VS	// 0 //
242	D-WP(C)/14155/2024 WP(C)/7817/2024	B.MANOJ KUMAR VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
243	D-WP(C)/13035/2024 WP(C)/7818/2024	ALAKA PATTANAIAK VS THE STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
244	D-WP(C)/14073/2024 WP(C)/7819/2024	AJANTA ROUT VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
245	D-WP(C)/13848/2024 WP(C)/7820/2024	JHARANA PARIDA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
246	D-WP(C)/14306/2024 WP(C)/7821/2024	AISHWARYARANI BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
247	D-WP(C)/14070/2024 WP(C)/7822/2024	NALINI BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
248	D-WP(C)/14147/2024 WP(C)/7823/2024	M/S.SARAF SALES CORP., GANJAM VS JOINT COMMISSIONER OF STATE TAX(APPEAL), GANJAM	UMESH CHANDRA BEHURA VS	// 0 //
249	D-WP(C)/13038/2024 WP(C)/7824/2024	KAMAL KUMARI DAS VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/7505/2024 WP(C)/7825/2024	R.PADMAVATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
251	D-WP(C)/14419/2024 WP(C)/7826/2024	PANKAJ SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
252	D-WP(C)/13915/2024 WP(C)/7827/2024	NIROJ KUMAR SINGH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
253	D-WP(C)/14169/2024 WP(C)/7828/2024	SANTOSH KUMAR PAHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
254	D-WP(C)/14318/2024 WP(C)/7829/2024	M/S SWASTIK STEVDORES PVT.LTD VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
255	D-WP(C)/14011/2024 WP(C)/7830/2024	SARASWATI DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
256	D-WP(C)/10406/2024 WP(C)/7831/2024	JHADU MUKUNDA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
257	D-WP(C)/12397/2024 WP(C)/7832/2024	R.VENKATESH KUMAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
258	D-WP(C)/13919/2024 WP(C)/7833/2024	ABDUL QUADIR KHAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
259	D-WP(C)/11491/2024 WP(C)/7834/2024	LILIMA OJHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
260	D-WP(C)/14641/2024 WP(C)/7835/2024	DR. PANCHANAN SAHOO VS SUBHASHREE SAHOO	SUJATA JENA VS	// 0 //
261	D-WP(C)/11221/2024	BIJAYA KUMAR SWAIN	DILLIP KUMAR SAHU	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7836/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/13653/2024 WP(C)/7837/2024	NIRMALA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
263	D-WP(C)/14392/2024 WP(C)/7838/2024	M/S.CORONATION INFRASTURE PVT.LTD, KENDUJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
264	D-WP(C)/10067/2024 WP(C)/7839/2024	BIJAYA KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
265	D-WP(C)/13561/2024 WP(C)/7840/2024	GOPINATH PRADHAN VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/10024/2024 WP(C)/7841/2024	SHRIKANT PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
267	D-WP(C)/14380/2024 WP(C)/7842/2024	M/S.CORONATION INFRASTRUCTURE PVT.LTD., KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
268	D-WP(C)/10402/2024 WP(C)/7843/2024	PASPUREDI CHANDRA SEKHAR VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
269	D-WP(C)/14115/2024 WP(C)/7844/2024	SUSANTA KUMAR MOHARANA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
270	D-WP(C)/13985/2024 WP(C)/7845/2024	RANJEET JAISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
271	D-WP(C)/14371/2024 WP(C)/7846/2024	M/S.CORONATION INFRASTRUCTURE PVT. LTD., KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
272	D-WP(C)/14398/2024 WP(C)/7847/2024	SAMUDRA KUMAR SAHA VS	MANOJ KUMAR PATI VS	// 0



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/14813/2024 WP(C)/7848/2024	APARNA DAS TRIBIKRAM BHOI VS STATE OF ODISHA	PAMI RATH VS	// // 0 //
274	D-WP(C)/14414/2024 WP(C)/7849/2024	HARIHAR BISWAL VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
275	D-WP(C)/14776/2024 WP(C)/7850/2024	SHASWATI SIMINAKIA VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
276	D-WP(C)/10399/2024 WP(C)/7851/2024	K.SABITRI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
277	D-WP(C)/14385/2024 WP(C)/7852/2024	M/S.CORONATION INFRASTRUCTURE PVT LTD, KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
278	D-WP(C)/14081/2024 WP(C)/7853/2024	BAIKUNTHA PATRA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
279	D-WP(C)/14383/2024 WP(C)/7854/2024	M/S.CORONATION INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
280	D-WP(C)/12539/2024 WP(C)/7855/2024	BIBHUTI PRASAD BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
281	D-WP(C)/14396/2024 WP(C)/7856/2024	SUDHA SHRIBASTAB VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
282	D-WP(C)/8761/2024 WP(C)/7857/2024	NIHAR RANJAN SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
283	D-WP(C)/14390/2024 WP(C)/7858/2024	M/S.CORONATION INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/13187/2024 WP(C)/7859/2024	MANDODARI JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
285	D-WP(C)/11782/2024 WP(C)/7860/2024	MANAS RANJAN SAMAL VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
286	D-WP(C)/13749/2024 WP(C)/7861/2024	BASUDEB PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
287	D-WP(C)/13956/2024 WP(C)/7862/2024	GIRI BAG@BHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	D-WP(C)/13931/2024 WP(C)/7863/2024	MANUA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	D-WP(C)/13185/2024 WP(C)/7864/2024	TARAKESWAR MOHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
290	D-WP(C)/13169/2024 WP(C)/7865/2024	DOLAGOVINDA MALLICK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
291	D-WP(C)/14086/2024 WP(C)/7866/2024	DHANESWAR PATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
292	D-WP(C)/13783/2024 WP(C)/7867/2024	DHANALAXMI ALATIA VS REGISTRAR, COOPERATIVE SOCIETIES, KHURDA	SHAKTI DATTA TRIPATHY VS	// 0 //
293	D-WP(C)/14300/2024 WP(C)/7868/2024	AISHWARYARANI BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
294	D-WP(C)/12429/2024 WP(C)/7869/2024	PRAFULLA SETHI VS COLLECTOR, JAGATSINGHPUR	OMKAR DEVDAS VS	// 0 //
295	D-WP(C)/13792/2024	RABINDRA KUMAR DAKUA	SHAKTI DATTA TRIPATHY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7870/2024	VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//
296	D-WP(C)/13455/2024	CREDAI BHUBANESWAR FOUNDATION, BBSR	SATYA SMRUTI MOHANTY	//
	WP(C)/7871/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/13186/2024	SITARAM PATI	TUSHAR KANTA NAYAK	//
	WP(C)/7872/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/14884/2024	M/S. KRISHNA BREEDING FARM, BHADRAK	MD. GOLAM MADANI	//
	WP(C)/7873/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/13790/2024	ADITYA NARAYAN SWAIN	SHAKTI DATTA TRIPATHY	//
	WP(C)/7874/2024	VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BBSR		//
300	D-WP(C)/14635/2024	IPSITA MOHANTY	SAIBRATA RATH	//
	WP(C)/7875/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/14039/2024	CHAKRADHAR PATRA	SATYA SMRUTI MOHANTY	//
	WP(C)/7876/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/13787/2024	SIDHARTHA PRASAD PANDA	SHAKTI DATTA TRIPATHY	//
	WP(C)/7877/2024	VS	VS	0
		REGISTRAR,COOPERATIVE SOCIETIES, BHUBANESWAR		//
303	D-WP(C)/14792/2024	PRAMOD KUMAR SAHOO	ITISHREE TRIPATHY	//
	WP(C)/7878/2024	VS	VS	0
		CHIEF COMMNR. OF CT AND GST, CUTTACK		//
304	D-WP(C)/14629/2024	PAWAN KUMAR AGRAWAL	SAMEER KUMAR DAS	//
	WP(C)/7879/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/13168/2024	UPENDRA KUMAR BISWAL	TUSHAR KANTA NAYAK	//
	WP(C)/7880/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/13183/2024	GOBINDA CHANDRA ROUT	TUSHAR KANTA NAYAK	//
	WP(C)/7881/2024	VS	VS	0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :03/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/13755/2024 WP(C)/7882/2024	STATE OF ODISHA S.RAJU VS	DEBIDUTTA MOHAPATRA VS	// // 0
308	D-WP(C)/13736/2024 WP(C)/7883/2024	STATE OF ODISHA RASHMITA BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // 0
309	D-WP(C)/13726/2024 WP(C)/7884/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
310	D-WP(C)/13733/2024 WP(C)/7885/2024	STATE OF ODISHA KANHU CHARAN DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
311	D-WP(C)/13740/2024 WP(C)/7886/2024	STATE OF ODISHA SITUN GOCHHI VS	DEBIDUTTA MOHAPATRA VS	// // 0
312	D-WP(C)/13191/2024 WP(C)/7887/2024	STATE OF ODISHA ASHOK KUMAR ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
313	D-WP(C)/13731/2024 WP(C)/7888/2024	STATE OF ODISHA JAYARAM PRADHAN VS	DEBIDUTTA MOHAPATRA VS	// // 0
314	D-WP(C)/13967/2024 WP(C)/7889/2024	STATE OF ODISHA MAHESWAR KISAN VS	PABITRA KUMAR NAYAK VS	// // 0
315	D-WP(C)/13743/2024 WP(C)/7890/2024	STATE OF ODISHA BHARAT DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
316	D-WP(C)/12433/2024 WP(C)/7891/2024	STATE OF ODISHA RASMI RANJAN PADHIHARY VS	OMKAR DEVDAS VS	// // 0
317	D-WP(C)/13962/2024 WP(C)/7892/2024	COLLECTOR AND D.M. JAGATSINGHPUR PRAKASH SETHI VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/13734/2024 WP(C)/7893/2024	DANDAPANI PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
319	D-WP(C)/13960/2024 WP(C)/7894/2024	BAIKUNTHA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
320	D-WP(C)/14507/2024 WP(C)/7895/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
321	D-WP(C)/13735/2024 WP(C)/7896/2024	MANOJ KUMAR PATRO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
322	D-WP(C)/14280/2024 WP(C)/7897/2024	THE BRANCH MANAGER, SBI, BERHAMPUR VS SANTOSI SAHU	MANOJ KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/14671/2024 WP(C)/7898/2024	DEBI PRASAD MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
324	D-WP(C)/14365/2024 WP(C)/7899/2024	SHUPRABHA MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
325	D-WP(C)/14712/2024 WP(C)/7900/2024	DR. CHINMAYA DASH VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
326	D-WP(C)/14679/2024 WP(C)/7901/2024	HARIHAR SAHU VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	PAMI RATH VS	// 0 //
327	D-WP(C)/14417/2024 WP(C)/7902/2024	BASUDEV PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
328	D-WP(C)/14591/2024 WP(C)/7903/2024	SWASTIKA SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
329	D-WP(C)/14643/2024	M/S C.P. MOHANTY AND ASSOCIATES, CUTTACK	SUKANTA KUMAR DALAI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7904/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/14807/2024 WP(C)/7905/2024	BIBEKANANDA DALAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
331	D-WP(C)/14170/2024 WP(C)/7906/2024	MADHUBAN CHHATRIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
332	D-WP(C)/14500/2024 WP(C)/7907/2024	SAUMITRA SAMAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
333	D-WP(C)/14175/2024 WP(C)/7908/2024	KRUSHNA SAGARIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
334	D-WP(C)/13799/2024 WP(C)/7909/2024	BHAJAMAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
335	D-WP(C)/14358/2024 WP(C)/7910/2024	NARASINGHA PATHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
336	D-WP(C)/14176/2024 WP(C)/7911/2024	JAGADISH NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
337	D-WP(C)/14179/2024 WP(C)/7912/2024	DURBAL DAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
338	D-WP(C)/10360/2024 WP(C)/7913/2024	SUCHITRA MISHRA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// 0 //
339	D-WP(C)/14003/2024 WP(C)/7914/2024	BISWASHREE PANDA VS COMMISSIONER-CUM- SECY, PANCHAYATI RAJ	KARUNAKAR RATH VS	// 0 //
340	D-WP(C)/13714/2024 WP(C)/7915/2024	GIRIDHARI SAHOO VS	DEBIDUTTA MOHAPATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/13895/2024 WP(C)/7916/2024	STATE OF ODISHA ADIKANDA BHATTA VS	DINESH KUMAR PANDA VS	// // 0
342	D-WP(C)/12387/2024 WP(C)/7917/2024	STATE OF ODISHA PARIKHITA MOHAPATRA VS	BIKRAM PRATAP DAS VS	// // 0
343	D-WP(C)/11568/2024 WP(C)/7918/2024	ODISHA STATE SEEDS CORPORATION LTD ASHRIT ANURAG DAS VS	KUNAL KUMAR SWAIN VS	// // 0
344	D-WP(C)/13054/2024 WP(C)/7919/2024	STATE OF ODISHA UTKALINI BHUYAN VS	DEEPALI MAHAPATRA VS	// // 0
345	D-WP(C)/13669/2024 WP(C)/7920/2024	STATE OF ODISHA BALARAM BEHERA VS	SRIKANTA KUMAR NATH VS	// // 0
346	D-WP(C)/11339/2024 WP(C)/7921/2024	STATE OF ODISHA PRADIP KUMAR JENA VS	SANJIB KUMAR BHANJADEO VS	// // 0
347	D-WP(C)/14598/2024 WP(C)/7922/2024	MANAGING DIRECTOR ORISSA, LIFT IRRIGATION CORPORATION LTD., BBSR DEBASMITA MISHRA VS	SAIBRATA RATH VS	// // 0
348	D-WP(C)/13719/2024 WP(C)/7923/2024	STATE OF ODISHA BIJAY PRADHAN VS	DEBIDUTTA MOHAPATRA VS	// // 0
349	D-WP(C)/11658/2024 WP(C)/7924/2024	STATE OF ODISHA SUBASINI BISWAL VS	DURGESH NARAYAN RATH VS	// // 0
350	D-WP(C)/13710/2024 WP(C)/7925/2024	STATE OF ODISHA MANJU MALLIK VS	DEBIDUTTA MOHAPATRA VS	// // 0
351	D-WP(C)/13029/2024 WP(C)/7926/2024	STATE OF ODISHA RAMESH CHANDRA PADHI VS	NIHAL RATH VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/14545/2024 WP(C)/7927/2024	DINDAYAL SHAH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
353	D-WP(C)/13566/2024 WP(C)/7928/2024	MAHESWAR SHARMA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
354	D-WP(C)/13802/2024 WP(C)/7929/2024	JANGYASINI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
355	D-WP(C)/13947/2024 WP(C)/7930/2024	RAGHUNATH LUHAR @ PARABHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
356	D-WP(C)/13939/2024 WP(C)/7931/2024	CHAMPA PARABHOE @ LUHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
357	D-WP(C)/13930/2024 WP(C)/7932/2024	TARANISEN PATRA VS STATE OF ODISHA	LUCKY MOHANTY VS	// 0 //
358	D-WP(C)/9071/2024 WP(C)/7933/2024	BIVA BOSE VS ADDL. COMMNR. ADDL. REVISIONAL COURT( IV), BBSR	SANAT KUMAR DAS VS	// 0 //
359	D-WP(C)/14553/2024 WP(C)/7934/2024	DEBARCHAN MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
360	D-WP(C)/14567/2024 WP(C)/7935/2024	REBANANDA SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
361	D-WP(C)/14560/2024 WP(C)/7936/2024	MINI ROUL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
362	D-WP(C)/14549/2024 WP(C)/7937/2024	HEMA DHARUA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
363	D-WP(C)/14548/2024	BHAGAWAN MEHER	SALAUDDIN KHAN	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7938/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/14577/2024 WP(C)/7939/2024	JAGURAM MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
365	D-WP(C)/14542/2024 WP(C)/7940/2024	PITABAS SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
366	D-WP(C)/14663/2024 WP(C)/7941/2024	NUTAN GAHANA VS SIMANCHAL PATRA	S.J.BISWAL VS	// 0 //
367	D-WP(C)/14574/2024 WP(C)/7942/2024	TARBHE DHARUA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
368	D-WP(C)/13900/2024 WP(C)/7943/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
369	D-WP(C)/13934/2024 WP(C)/7944/2024	HADU MAJHI @ KUNTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
370	D-WP(C)/13067/2024 WP(C)/7945/2024	SHANTI LATA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
371	D-WP(C)/14362/2024 WP(C)/7946/2024	RAMESH CHANDRA MAHAKUD VS STATE OF ODISHA	MANAS PATI VS	// 0 //
372	D-WP(C)/13647/2024 WP(C)/7947/2024	CHINMAYA BEURIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
373	D-WP(C)/14624/2024 WP(C)/7948/2024	MAMATA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
374	D-WP(C)/14936/2024 WP(C)/7949/2024	ASHISH KUMAR SAHANI VS	SUSHANTA KUMAR JOSHI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/14620/2024 WP(C)/7950/2024	AUTHORIZED OFFICER CUM MANAGER, UNION BANK OF INDIA, CUTTACK SAHNAAZ ARA BEGUM VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
376	D-WP(C)/13813/2024 WP(C)/7951/2024	JAHANTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
377	D-WP(C)/14352/2024 WP(C)/7952/2024	LALATENDU KUMAR PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
378	D-WP(C)/14855/2024 WP(C)/7953/2024	SUDHIR DEBNATH VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
379	D-WP(C)/14575/2024 WP(C)/7954/2024	RAJASHREE MAHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
380	D-WP(C)/13824/2024 WP(C)/7955/2024	CHHABIRAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
381	D-WP(C)/14853/2024 WP(C)/7956/2024	NILAMANI DEBNATH VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
382	D-WP(C)/12628/2024 WP(C)/7957/2024	BIJAY KUMAR KAR VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
383	D-WP(C)/14038/2024 WP(C)/7958/2024	PRAKASH KUMAR PADHEE VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
384	D-WP(C)/13951/2024 WP(C)/7959/2024	BHASKAR MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
385	D-WP(C)/13935/2024 WP(C)/7960/2024	MADHU BAG @ BHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/13808/2024 WP(C)/7961/2024	GHAME MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
387	D-WP(C)/14133/2024 WP(C)/7962/2024	BHAKTA CHARAN BHOI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
388	D-WP(C)/14167/2024 WP(C)/7963/2024	PADU KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
389	D-WP(C)/11194/2024 WP(C)/7964/2024	JAGABANDHU SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	D-WP(C)/13818/2024 WP(C)/7965/2024	TIKAMAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
391	D-WP(C)/14229/2024 WP(C)/7966/2024	JAMESWAR SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	D-WP(C)/14165/2024 WP(C)/7967/2024	KSHETRA MOHAN NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
393	D-WP(C)/11799/2024 WP(C)/7968/2024	SITAKANTA PANIGRAHI VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
394	D-WP(C)/14163/2024 WP(C)/7969/2024	PUTU NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
395	D-WP(C)/14261/2024 WP(C)/7970/2024	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	D-WP(C)/13950/2024 WP(C)/7971/2024	CHANDRAMANI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
397	D-WP(C)/14162/2024	PURUSOTTAM HANS	BIJAYA KUMAR BEHERA 1	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7972/2024	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/13805/2024 WP(C)/7973/2024	JAYAPRABHA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
399	D-WP(C)/13641/2024 WP(C)/7974/2024	CHRDS INTEGRATED MODEL SCHOOL, SECRETARY, BALASORE VS STATE OF ODISHA.	PABITRA KUMAR DUTTA VS	// () //
400	D-WP(C)/14263/2024 WP(C)/7975/2024	PURNA CHANDRA DEY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
401	D-ABLAPL/7554/2024 ABLAPL/3324/2024	SURENDRA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	//0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/000022/2023
402	D-ABLAPL/8645/2024 ABLAPL/3325/2024	JAYADEV ROUT VS STATE OF ODISHA	BISWABHUSAN DAS VS	NISCHINTAKOILI /101 /2022 J.M.F.C.,SALIPUR(Cuttack) ICC/0000115/2023
403	D-ABLAPL/9053/2024 ABLAPL/3326/2024	GANESH CHANDRA PARIDA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
404	D-ABLAPL/9182/2024 ABLAPL/3327/2024	KULU @ RAGHU PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	NIHALPRASAD /244 /2023 () //
405	D-ABLAPL/9369/2024 ABLAPL/3328/2024	BATAKRUSHNA @ CHITARANJAN SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NIRAKARPUR /66 /2024 () //
406	D-ABLAPL/9373/2024 ABLAPL/3329/2024	KALU @ KIRAN KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /84 /2024 () //
407	D-ABLAPL/8580/2024 ABLAPL/3330/2024	RAJESH KUMAR SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	JAGATSINGPUR /141 /2024 () //
408	D-ABLAPL/9381/2024 ABLAPL/3331/2024	SUMANTA KUMAR SARAP VS	SACHIDANANDA PADHEE VS	BARGARH /133 /2022 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/8902/2024 ABLAPL/3332/2024	STATE OF ODISHA ABDUL MOBARAK VS	MD. RIAZ VS	// JANKIA P.S. /101 /2024 ()
410	D-ABLAPL/9384/2024 ABLAPL/3333/2024	STATE OF ODISHA GOUTAM MOHAPATRA VS	AMLAN MOHANTY VS	// MANGALPUR /133 /1992 ()
411	D-ABLAPL/9387/2024 ABLAPL/3334/2024	STATE OF ODISHA MANAS LENKA @ MANAS RANJAN LENKA VS	DIBYAJYOTI SAHOO VS	// NILGIRI /82 /2024 ()
412	D-ABLAPL/9281/2024 ABLAPL/3335/2024	STATE OF ODISHA SK. SHAYRIYAZ NOOR VS	SMRUTI RANJAN ROUT VS	// DHENKANAL SADAR /219 /2024 ()
413	D-ABLAPL/9408/2024 ABLAPL/3336/2024	STATE OF ODISHA ABHI KIMBAKA @ KREPUTIKA VS	S.S.RAY (2) VS	// GUDARI /38 /2020 ()
414	D-ABLAPL/9388/2024 ABLAPL/3337/2024	STATE OF ODISHA MANORANJAN BEHERA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
415	D-ABLAPL/9477/2024 ABLAPL/3338/2024	STATE OF ODISHA DEBENDRA KUMAR KATA VS	MANOJ KUMAR PANDA VS	// GOLAMUNDA /52 /2024 ()
416	D-ABLAPL/9481/2024 ABLAPL/3339/2024	STATE OF ODISHA SOUKAT KHAN VS	MD. RIAZ VS	// PURUNABAZAR /67 /2024 ()
417	D-ABLAPL/9482/2024 ABLAPL/3340/2024	STATE OF ODISHA BIPIN KUMAR ROUT VS	RAJENDRA NARAYAN ROUT VS	// KUJANGA /134 /2024 ()
418	D-ABLAPL/9402/2024 ABLAPL/3341/2024	STATE OF ODISHA ANANT BASUDEV PARIDA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /119 /2024 ()
419	D-ABLAPL/9425/2024 ABLAPL/3342/2024	STATE OF ODISHA DEEPAK @ DIPAK PRADHAN VS	PRIYA RANJAN SINGH VS	// GONDIA /74 /2024 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :03/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/9427/2024 ABLAPL/3343/2024	BHIMSEN DHIBAR VS STATE OF ODISHA	SK. ZAFARULLA VS	LAHUNIPADA /65 /2024 ) //
421	D-ABLAPL/9492/2024 ABLAPL/3344/2024	BAMAN CHARAN SAHOO VS STATE OF ODISHA	SARTHAK MISHRA VS	BHARATPUR PS /583 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) ICC/0000678/2023
422	D-ABLAPL/9435/2024 ABLAPL/3345/2024	DILLIP GOCHAYAT VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BANTALA /119 /2024 ) //
423	D-ABLAPL/9511/2024 ABLAPL/3346/2024	SUSHANTA JENA VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI /129 /2024 ) //
424	D-ABLAPL/9442/2024 ABLAPL/3347/2024	SOUMYA RANJAN BEHERA @ BAPUNU VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /144 /2024 ) //
425	D-ABLAPL/9525/2024 ABLAPL/3348/2024	HARIHARA BHUE @ HARI BHUE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /59 /2021 ) //
426	D-ABLAPL/9453/2024 ABLAPL/3349/2024	SUKANTA BARAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JATNI P.S. /105 /2024 ) //
427	D-ABLAPL/8516/2024 ABLAPL/3350/2024	SACHIDANANDA @ SACHIDA NAG VS STATE OF ODISHA	PULAKESH MOHANTY VS	PADAMPUR /88 /2024 ) //
428	D-ABLAPL/8581/2024 ABLAPL/3351/2024	DHIRENDRA KUMAR SENAPATI VS STATE OF ODISHA	MANORANJAN MISHRA VS	AUL /10 /2001 J.M.F.C,AUL(Kendrapara ) GR/0000055/2001
429	D-ABLAPL/8982/2024 ABLAPL/3352/2024	NANDA BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHATRAPUR /216 /2024 ) //
430	D-ABLAPL/9464/2024 ABLAPL/3353/2024	SURENDRA DAS VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /194 /2024 ) //
431	D-ABLAPL/9467/2024	SUSANTA NAIK	AMULYA RATNA PANDA	BADAGADA /118 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3354/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/9117/2024 ABLAPL/3355/2024	RASHMIBALA PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	NAYAPALLI P.S. /76 /2024 () //
433	D-ABLAPL/9473/2024 ABLAPL/3356/2024	SUKLAL NAIK @ SHUKLAMBAR NAYAK VS STATE OF ODISHA	PULAKESH MOHANTY VS	HEMGIR /132 /2024 () //
434	D-ABLAPL/9479/2024 ABLAPL/3357/2024	SURENDRA KUMAR KATA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOLAMUNDA /52 /2024 () //
435	D-ABLAPL/9176/2024 ABLAPL/3358/2024	PINTU MAJHI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH /75 /2024 () //
436	D-ABLAPL/9497/2024 ABLAPL/3359/2024	SRADHANJALI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /32 /2024 () //
437	D-ABLAPL/8504/2024 ABLAPL/3360/2024	KRUSHNA CHANDRA ROUSTRAY @ MUNA VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	//0 J.M.F.C.,KUJANG(Jagatsinghapur ) 2(C)CC/0000017/2024
438	D-ABLAPL/9083/2024 ABLAPL/3361/2024	RAKESH SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /67 /2024 () //
439	D-ABLAPL/9171/2024 ABLAPL/3362/2024	BHARAT MALIK VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	PATTAMUNDAI /542 /2023 () //
440	D-ABLAPL/8739/2024 ABLAPL/3363/2024	SUBRAT KUMAR SAHU VS STATE OF ODISHA	SURYA MOHAPATRA VS	COLLIERY /52 /2024 () //
441	D-ABLAPL/9248/2024 ABLAPL/3364/2024	PARINA BEGUM @ PARI BIBI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /131 /2024 () //
442	D-ABLAPL/9389/2024 ABLAPL/3365/2024	SUDARSAN SOREN VS	BHABANI SANKAR MISHRA VS	RAIRANGPUR TOWN /96 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/9499/2024 ABLAPL/3366/2024	STATE OF ODISHA GOREKHA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KANTAMAL /1 /2021 () //
444	D-ABLAPL/9256/2024 ABLAPL/3367/2024	M.NARAYAN SWAMY @ MARALA NARAYAN SWAMY @ M.NARAYAN SWAMI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	MARINE PS SONAPUR /15 /2024 () //
445	D-ABLAPL/9500/2024 ABLAPL/3368/2024	DEEPAK KUMAR BARAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
446	D-ABLAPL/9541/2024 ABLAPL/3369/2024	SANJIT SAMANTASINGHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2024 () //
447	D-ABLAPL/9258/2024 ABLAPL/3370/2024	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	SORO /625 /2023 J.M.F.C.,SORO(Baleshwar) ICC/000042/2024
448	D-ABLAPL/8851/2024 ABLAPL/3371/2024	BIKRAM KESHARI DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	KHANDAGIRI P.S. /77 /2024 () //
449	D-ABLAPL/9264/2024 ABLAPL/3372/2024	P.DURYODHAN @ PULAKALA DURYODHAN @ P.DURYADHANA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	MARINE PS SONAPUR /15 /2024 () //
450	D-ABLAPL/8859/2024 ABLAPL/3373/2024	S.K.BURHANUJ ZAMA VS STATE OF ODISHA	JAYDEEP PAL VS	SAHADEV KHUNTA /98 /2024 () //
451	D-ABLAPL/9555/2024 ABLAPL/3374/2024	PURNACHANDRA MALLIK VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /301 /2021 () //
452	D-ABLAPL/9578/2024 ABLAPL/3375/2024	JUISUCHISTA MALLIK @ JISHUKRISHNA MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /22 /2024 () //
453	D-ABLAPL/9312/2024 ABLAPL/3376/2024	DIBAKAR KODAMASINGH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DELANGA /102 /2024 () //



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/7713/2024 ABLAPL/3377/2024	BISWAJIT DALAI VS STATE OF ODISHA	BHARAT JALLI VS	MANCHESWAR P.S. /109 /2024 () //
455	D-ABLAPL/8704/2024 ABLAPL/3378/2024	PRAMILA PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	LAXMISAGAR P.S. /30 /2024 () //
456	D-ABLAPL/9393/2024 ABLAPL/3379/2024	PRAKASH CHANDRA ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /307 /2022 () //
457	D-ABLAPL/9352/2024 ABLAPL/3380/2024	MD. ISRAR AHMAD VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR SADAR /205 /2024 () //
458	D-ABLAPL/9590/2024 ABLAPL/3381/2024	BIRA KISHORE SETHY VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /127 /2024 () //
459	D-ABLAPL/9404/2024 ABLAPL/3382/2024	PURNA MAJHI @ PURNA CHANDRA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAINTALA /183 /2012 () //
460	D-ABLAPL/9595/2024 ABLAPL/3383/2024	SRIKANTA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /369 /2021 () //